MR. DEPUTY-SPEAKER:

MR. DEPUTY-SPEAKER: He may continue on the next occasion. We now proceed to the Private Members' Business.

14.59 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Sixty-Fourth Report

SHRI SAYYAD ALI (Jalgaon): I beg to move:

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th July, 1970."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 29th July, 1970."

The motion was adopted.

15. 00 hrs.

# CIVIL PROCEEDINGS LEGAL ASSISTANCE BILL\*

श्री मधु लिमये (मुंगेर): मैं प्रस्ताव करता हूँ कि ऐसे नागरिकों को, जिनके पास पर्याप्त साधन नहीं है, सिविल कार्यवाहियों के कित-पय मामलों में विधिक सहायता देने की व्यव-स्था करने वाले विधेयक को पेश करने की अनुमित दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for legal assistance in certain cases or civil proceedings to citizens without adequate means."

The motion was adopted.

श्री मधुलिमये: मैं विधेयक पेश करता हूं।

# REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*

Substitution of section 11)

श्री मधु लिमये: मैं प्रस्ताव करता हूं कि लोक प्रतिनिधित्व ग्रिधिनियम, 1951 में ग्रागे संशोधन करने वाले विधेयक को पेश करने की ग्रनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

श्री म**षु लिम**ये : मैं विघेयक पेश करता हूँ।

#### CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 137A)

श्री द्योम प्रकाश स्थागी (मुरादाबाद):
मैं प्रस्ताव करता हूँ कि भारत के संविधान में
भागे संशोधन करने वाले विधेयक को पेश करने
की सनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी म्रोम प्रकाश त्यागी: मैं विघेयक पेश करता हूं।

BIHAR LEGISLATIVE COUNCIL (ABOLITION) BILL\*

भी मोनेन्द्र भा (जयनगर): मे प्रस्ताव

<sup>\*</sup>Published in the Gazette of India Extraordinary Part II, Section 2, dated 31-7-70.